

DIVISION BENCH

ITEM NO.172

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**CA No.268/2020, CA No.329/2020, CA No.55/2021, CA No.32/2022
MA No.11/2023 & MA No.13/2023 IN CP No.216/ALD/2020**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 9th May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	MOHAMMED SALEH & ORS V/S UPPER INDIA TANNERY PVT LTD & ORS.
UNDER SECTION	241/242 & 246 OF COMPANIES ACT, 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Adesh Tandon, PCS

*: For the Petitioner/
Applicant in all applications*

NONE

: For the Respondents

ORDER

- 1. At the request of the Ld. Authorized Representative for the Petitioner, the matter is adjourned for 30th May, 2024.**

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

9th May, 2024

*Kavya Prakash Srivastava
(Stenographer)*